NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No.805/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES:

Harmony Landmarks and Real Estates

Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Humen He. Idust

ORDER

CSA 805/230-232/NCLT/MB/MAH/2017 CSA 806/230-232/NCLT/MB/MAH/2017 CSA 807/230-232/NCLT/MB/MAH/2017 CSA 808/230-232/NCLT/MB/MAH/2017 CSA 809/230-232/NCLT/MB/MAH/2017 CSA 810/230-232/NCLT/MB/MAH/2017 CSA 811/230-232/NCLT/MB/MAH/2017

The Company Applications allowed.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)